

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2027
TO BE ANSWERED ON THE 18th MARCH, 2025**

BUDGETARY ALLOCATION TO STATES UNDER NHM

2027. SMT. RAJANI ASHOKRAO PATIL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of the amount of budgetary allocation to each State under the National Health Mission (NHM) for the improvement of public health infrastructure and services;
- (b) the manner in which the Ministry is addressing the concerns of States regarding the increasing financial burden of providing healthcare services and exploring mechanisms for enhancing Centre's financial support for healthcare; and
- (c) the details of financial assistance provided to States for the implementation of Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) and other health insurance schemes in last five years, State-wise, year-wise?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

- (a) to (c): With the objective of attainment of universal access to equitable, affordable and quality health care services, the Ministry of Health & Family Welfare is implementing National Health Mission. Government provides technical and financial support to the States/UTs for improvement in health infrastructure, availability of adequate human resources to health facilities, to improve availability and accessibility to quality health care especially for the underserved and marginalized groups.

Public Health is a state subject and its implementation primarily lies with the State Government. The proposals from State/Ut Governments are received in the form of Programme Implementation Plans (PIPs) under NHM and Government of India provides approval for the proposals in the form of Record of Proceedings (RoPs) as per norms & available resources.

State/UT-wise SPIP Approvals of Health Infrastructure under the National Health Mission (NHM) for the last five years (FY 2019-20 to FY 2023-24) is given at **Annexure I**.

State/UT-wise Central Releases under National Health Mission (NHM) from the FY 2019-20 to 2023-24 & PM-ABHIM from F.Y. 2021-22 to F.Y. 2023-24 is given at **Annexure II & Annexure III** respectively.

Ministry of Health and Family Welfare (MoHFW) has taken up with States to prioritize allocation to health sector and enhance their health budgets at least 10% every year. The budget allocation for Department of Health & Family Welfare (DoHFW) has increased by 85% from Rs. 47,353 crore in 2017-18 (BE) to Rs. 87,657 crore in 2024-25 (BE). Further, the 15th Finance Commission provided Rs. 70,051 crore Grants for health through the local Governments.

Ayushman Bharat - Pradhan Mantri-Jan Arogya Yojana (AB-PMJAY) provides health cover of Rs. 5 lakh per eligible beneficiary family per year for secondary and tertiary care hospitalizations corresponding to 1,961 treatment procedures across 27 specialties. The scheme is implemented across the country through a three-tier model - National Health Authority (NHA), State Health Agencies (SHAs) and District Implementation Units (DIUs) at National, State and district level respectively. AB-PMJAY is completely funded by the Government and the costs are shared between Central and State Governments.

The scheme is completely cashless and paperless. It is an entitlement-based scheme and all the eligible beneficiary families are covered from day one of the implementation of the scheme in the State/UT. The benefits under the scheme are portable across the country. Further, there is no cap on family size, age or gender. The States/UTs have been provided flexibility to implement the scheme in the operational model best suited to the local conditions, including the customization of Health Benefit Packages, operational activities such as hospital empanelment, mode of implementation and IEC strategies etc.

State/UT-wise and year-wise details of funds released under AB-PMJAY as Grant-In-Aid during the last five years i.e. from F.Y. 2019-20 to F.Y. 2023-24 is given at **Annexure IV**.

Annexure I

State-wise SPIP Approvals on Health Infrastructure under National Health Mission (NHM) from FY 2019-20 to FY 2023-24

(Rs. in Lakhs)

| Sl. No. | States | 2019-20 | 2020-21 | 2021-22 | 2022-23 | 2023-24 |
|---------|---------------------------|-----------|------------|------------|-----------|------------|
| 1 | Andaman & Nicobar Islands | 340.00 | 135.00 | 159.00 | 2.00 | 5.00 |
| 2 | Andhra Pradesh | 43,234.00 | 14,399.00 | 2,583.25 | 633.06 | 875.72 |
| 3 | Arunachal Pradesh | 2,549.94 | 2,828.89 | 5,674.45 | 4,737.52 | 2,069.80 |
| 4 | Assam | 18,009.34 | 33,641.14 | 23,425.82 | 35,925.05 | 10,500.34 |
| 5 | Bihar | 52,755.20 | 36,745.92 | 37,842.57 | 99,387.56 | 52,900.70 |
| 6 | Chandigarh | - | - | - | - | - |
| 7 | Chhattisgarh | 12,983.45 | 14,686.45 | 15,047.86 | 7,789.77 | 7,789.77 |
| 8 | Dadra & Nagar Haveli | 1.92 | 5.76 | 2.88 | 2.88 | 2.88 |
| | Daman & Diu | 5.76 | | | | |
| 9 | Delhi | 1,012.12 | 381.96 | 681.80 | 1,399.96 | 1,399.96 |
| 10 | Goa | 36.32 | 119.60 | 125.95 | 260.26 | 225.34 |
| 11 | Gujarat | 3,901.65 | 2,185.12 | 878.22 | 5,028.85 | 353.08 |
| 12 | Haryana | 7,603.28 | 17,020.75 | 12,804.52 | 8,555.93 | 335.90 |
| 13 | Himachal Pradesh | 5,521.00 | 8,731.00 | 3,547.39 | - | 600.00 |
| 14 | Jammu & Kashmir | 6,805.35 | 4,505.65 | 3,433.33 | 1,599.96 | 3,375.46 |
| 15 | Jharkhand | 11,349.15 | 10,591.96 | 2,494.78 | 9,373.36 | 8,850.36 |
| 16 | Karnataka | 25,128.33 | 19,381.04 | 15,324.05 | 7,613.96 | 4,789.20 |
| 17 | Kerala | 14,310.07 | 11,316.81 | 5,897.00 | 12,709.03 | 18,104.34 |
| 18 | Lakshadweep | - | - | - | - | - |
| 19 | Madhya Pradesh | 30,611.22 | 53,937.59 | 25,482.92 | 19,866.87 | 42,679.70 |
| 20 | Maharashtra | 79,683.45 | 49,479.00 | 55,881.84 | 61,535.48 | 60,134.13 |
| 21 | Manipur | 1,779.33 | 2,633.15 | 2,999.42 | 1,796.82 | 16.41 |
| 22 | Meghalaya | 954.68 | 1,444.80 | 1,656.32 | 1,096.27 | 69.49 |
| 23 | Mizoram | 449.17 | 570.03 | 35.40 | 36.75 | 33.79 |
| 24 | Nagaland | 1,100.19 | 3,943.01 | 1,074.84 | 3,073.78 | 2,132.23 |
| 25 | Odisha | 43,027.62 | 21,229.04 | 32,846.14 | 62,574.68 | 48,034.45 |
| 26 | Puducherry | 58.00 | 14.88 | 26.16 | 6.36 | 6.48 |
| 27 | Punjab | 7,121.00 | 9,096.00 | 5,201.90 | 990.10 | 190.60 |
| 28 | Rajasthan | 53,999.20 | 96,888.58 | 85,616.83 | 57,577.61 | 57,736.11 |
| 29 | Sikkim | 693.17 | 388.52 | 391.84 | 52.51 | 64.37 |
| 30 | Tamil Nadu | 27,386.93 | 36,251.27 | 26,196.13 | 56,033.70 | 79,790.36 |
| 31 | Telangana | 31,612.33 | 15,012.86 | 7,640.83 | 11,534.19 | 41,042.91 |
| 32 | Tripura | 5,051.69 | 4,549.00 | 4,998.54 | 5,149.70 | 4,518.05 |
| 33 | Uttar Pradesh | 45,650.91 | 147,304.31 | 124,665.62 | 42,730.00 | 171,102.14 |
| 34 | Uttarakhand | 7,082.25 | 10,574.88 | 13,588.14 | 10,604.54 | 1,238.88 |
| 35 | West Bengal | 16,703.00 | 18,282.20 | 7,984.58 | 11,212.94 | 3,005.22 |
| 36 | Ladakh | - | 3,240.67 | 3,125.00 | 2,691.15 | 2,334.65 |

Note:

1. The Above Figures are as per FMR reported by State/UTs.

2. After the Reorganisation of the State of Jammu and Kashmir (J&K) into the Union Territory of J&K and Union Territory of Ladakh, NHM funds to the UT of Ladakh were disbursed for the first time during 2020-21.

Annexure II

State/UT wise Central Release under National Health Mission (NHM) from the FY 2019-20 to 2023-24

(Rs. In Cr)

| Sl. No. | States/UT | 2019-20 | 2020-21 | 2021-22 | 2022-23 | 2023-24 |
|---------|-----------------------------|----------|----------|----------|----------|----------|
| 1 | Andaman and Nicobar Islands | 34.92 | 36.91 | 43.68 | 45.26 | 37.84 |
| 2 | Andhra Pradesh | 1,111.07 | 1,097.81 | 1,199.37 | 1,489.45 | 1,096.01 |
| 3 | Arunachal Pradesh | 185.95 | 243.04 | 188.53 | 233.82 | 404.55 |
| 4 | Assam | 1,749.24 | 1,807.48 | 1,955.93 | 1,981.83 | 2,257.06 |
| 5 | Bihar | 1,510.68 | 1,814.63 | 1,748.76 | 1,586.57 | 2,032.95 |
| 6 | Chandigarh | 22.77 | 22.21 | 17.47 | 38.09 | 30.58 |
| 7 | Chhattisgarh | 816.07 | 979.41 | 969.61 | 1,195.08 | 875.80 |
| 8 | Dadra & Nagar Haveli | 25.33 | 36.39 | 38.59 | 58.28 | 39.92 |
| | Daman & Diu | 16.79 | | | | |
| 9 | Delhi | 138.74 | 125.73 | 127.37 | 35.15 | 150.54 |
| 10 | Goa | 35.47 | 34.81 | 26.01 | 55.42 | 48.97 |
| 11 | Gujarat | 1,110.80 | 1,005.66 | 1,094.48 | 1,120.06 | 1,506.96 |
| 12 | Haryana | 567.71 | 531.50 | 577.07 | 681.21 | 524.01 |
| 13 | Himachal Pradesh | 504.84 | 441.94 | 555.09 | 494.65 | 470.36 |
| 14 | Jammu and Kashmir | 702.20 | 667.46 | 459.10 | 651.52 | 805.22 |
| 15 | Jharkhand | 830.63 | 602.80 | 640.18 | 810.30 | 958.06 |
| 16 | Karnataka | 1,173.77 | 1,232.19 | 1,274.71 | 1,246.67 | 1,187.60 |
| 17 | Kerala | 836.14 | 788.22 | 771.47 | 1,036.76 | 189.15 |
| 18 | Lakshadweep | 6.16 | 7.11 | 8.41 | 9.97 | 3.79 |
| 19 | Madhya Pradesh | 1,728.73 | 2,377.14 | 2,295.66 | 2,582.10 | 2,545.68 |
| 20 | Maharashtra | 1,724.99 | 1,833.59 | 1,769.67 | 2,187.13 | 2,729.30 |
| 21 | Manipur | 185.65 | 189.49 | 95.59 | 61.40 | 169.12 |
| 22 | Meghalaya | 141.17 | 202.63 | 282.46 | 261.56 | 261.39 |
| 23 | Mizoram | 127.24 | 143.73 | 93.82 | 111.82 | 134.42 |
| 24 | Nagaland | 123.23 | 188.21 | 126.66 | 91.38 | 184.84 |
| 25 | Odisha | 1,475.14 | 1,617.63 | 1,263.07 | 1,284.69 | 1,901.77 |
| 26 | Puducherry | 31.56 | 25.55 | 21.33 | 20.73 | 30.80 |
| 27 | Punjab | 712.02 | 568.14 | 349.21 | 448.89 | 91.49 |
| 28 | Rajasthan | 1,781.83 | 2,000.58 | 1,924.95 | 1,460.80 | 2,785.46 |
| 29 | Sikkim | 53.55 | 70.13 | 51.86 | 73.30 | 68.17 |
| 30 | Tamil Nadu | 1,424.22 | 1,522.71 | 1,631.91 | 1,652.24 | 1,996.06 |
| 31 | Tripura | 239.47 | 225.91 | 217.95 | 231.90 | 264.31 |
| 32 | Uttar Pradesh | 4,749.05 | 3,772.95 | 3,235.46 | 5,133.59 | 4,928.14 |
| 33 | Uttarakhand | 348.83 | 583.25 | 553.47 | 505.01 | 711.33 |
| 34 | West Bengal | 1,749.32 | 1,895.01 | 1,654.26 | 1,252.32 | 890.42 |
| 35 | Telangana | 964.34 | 671.88 | 725.67 | 683.77 | 564.93 |
| 36 | Ladakh | - | 91.89 | 44.79 | 94.95 | 120.44 |

Note:

1. The above releases relate to Central Govt. Grants & do not include State share contribution.

Annexure III

State/UT-wise Central Release under Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) since inception to FY 2023-24

(Rs. In Crore)

| S. No. | Name of the State/UT | 2021-22 | 2022-23 | 2023-24 |
|---------------|--------------------------------------|----------------|----------------|----------------|
| 1 | Andaman and Nicobar Islands | - | 1.11 | - |
| 2 | Andhra Pradesh | 3.75 | 15.76 | 35.78 |
| 3 | Arunachal Pradesh | 0.56 | 0.10 | 8.83 |
| 4 | Assam | 57.90 | 2.26 | 91.45 |
| 5 | Bihar | 125.86 | 7.17 | - |
| 6 | Chandigarh | - | 4.79 | 10.38 |
| 7 | Chattisgarh | 11.25 | 1.34 | 32.23 |
| 8 | Dadra & Nagar Haveli and Daman & Diu | - | 0.24 | 0.28 |
| 9 | Delhi | - | - | - |
| 10 | Goa | - | 0.06 | 3.75 |
| 11 | Gujarat | - | 29.54 | 46.04 |
| 12 | Haryana | 11.06 | 1.31 | 17.67 |
| 13 | Himachal Pradesh | - | 28.05 | 15.69 |
| 14 | Jammu & Kashmir | 16.11 | 1.00 | 44.01 |
| 15 | Jharkhand | 44.70 | 183.04 | 102.27 |
| 16 | Karnataka | 11.25 | 37.10 | 100.57 |
| 17 | Kerala | 3.75 | 24.89 | - |
| 18 | Ladakh | - | 0.00 | 0.62 |
| 19 | Lakshadweep | - | 0.63 | - |
| 20 | Madhya Pradesh | 22.85 | 98.70 | 228.52 |
| 21 | Maharashtra | 17.45 | 4.07 | 31.76 |
| 22 | Manipur | 4.56 | 10.92 | 13.78 |
| 23 | Meghalaya | 9.65 | 43.28 | 4.42 |
| 24 | Mizoram | 0.28 | 1.52 | 4.52 |
| 25 | Nagaland | 0.28 | 0.08 | 4.42 |
| 26 | Odisha | 32.15 | 211.46 | 171.58 |
| 27 | Puducherry | 0.42 | 0.19 | 2.67 |
| 28 | Punjab | - | 24.16 | - |
| 29 | Rajasthan | 45.37 | 83.59 | 173.06 |
| 30 | Sikkim | - | 0.75 | 3.88 |
| 31 | Tamil Nadu | 17.45 | 150.42 | 279.36 |
| 32 | Telangana | 11.25 | 53.88 | 95.21 |
| 33 | Tripura | - | 0.90 | 2.48 |
| 34 | Uttar Pradesh | 124.63 | 173.71 | 247.96 |
| 35 | Uttarakhand | 1.56 | 32.31 | - |
| 36 | West Bengal | 9.95 | - | 30.91 |

Note:

1. The above releases relate to Central Govt. Grants & do not include State share contribution.

**State/UT-wise and year-wise details of funds released under AB-PMJAY as Grant-In-Aid
from F.Y. 2019-20 to F.Y. 2023-24**

(Rs. In Cr.)

| State/UT | FY 2019-20 | FY 2020-21 | FY 2021-22 | FY 2022-23 | FY 2023-24 |
|---------------------------|------------|------------|------------|------------|------------|
| Andaman & Nicobar Islands | 0.41 | 0.27 | 0.76 | 1.00 | 0.59 |
| Andhra Pradesh | 374.07 | 261.23 | 223.95 | 480.89 | 451.45 |
| Arunachal Pradesh | 0.00 | 0.67 | 0.00 | 3.80 | 3.47 |
| Assam | 133.23 | 12.10 | 87.91 | 209.33 | 292.06 |
| Bihar | 82.49 | 0.00 | 59.77 | 145.51 | 172.50 |
| Chandigarh | 3.82 | 1.84 | 2.49 | 6.41 | 8.96 |
| Chhattisgarh | 280.37 | 112.62 | 66.00 | 352.94 | 195.47 |
| DNH and DD | 2.02 | 4.24 | 1.76 | 2.93 | 7.79 |
| Goa | 0.06 | 0.49 | 0.60 | 0.53 | 1.20 |
| Gujarat | 212.33 | 99.84 | 330.55 | 660.15 | 267.48 |
| Haryana | 58.69 | 71.92 | 89.95 | 143.50 | 95.17 |
| Himachal Pradesh | 19.12 | 32.93 | 33.71 | 64.32 | 47.91 |
| Jammu and Kashmir | 33.44 | 22.70 | 75.12 | 85.62 | 42.22 |
| Jharkhand | 126.50 | 100.32 | 7.98 | 0.00 | 83.55 |
| Karnataka | 254.13 | 160.85 | 414.11 | 647.74 | 320.59 |
| Kerala | 97.56 | 145.61 | 138.90 | 151.34 | 155.49 |
| Ladakh | 0.00 | 1.62 | 0.51 | 1.92 | 1.93 |
| Lakshadweep | 0.00 | 0.00 | 0.31 | 0.15 | 0.07 |
| Madhya Pradesh | 118.46 | 164.80 | 355.25 | 665.73 | 790.35 |
| Maharashtra | 241.88 | 376.65 | 324.75 | 388.03 | 548.40 |
| Manipur | 17.10 | 11.45 | 22.50 | 38.55 | 29.17 |
| Meghalaya | 18.07 | 49.52 | 22.28 | 47.31 | 49.74 |
| Mizoram | 12.41 | 14.97 | 16.58 | 26.30 | 23.35 |
| Nagaland | 10.89 | 12.27 | 14.09 | 21.69 | 28.60 |
| Puducherry | 0.00 | 1.23 | 0.11 | 7.98 | 5.30 |
| Punjab | 55.55 | 46.85 | 80.50 | 111.38 | 57.96 |
| Rajasthan | 200.07 | 258.31 | 96.39 | 416.96 | 606.04 |
| Sikkim | 0.09 | 1.85 | 1.04 | 2.30 | 6.01 |
| Tamil Nadu | 441.77 | 359.81 | 75.14 | 578.67 | 681.74 |
| Telangana | 0.00 | 0.00 | 150.26 | 173.54 | 135.75 |
| Tripura | 20.18 | 8.98 | 35.60 | 45.25 | 48.81 |
| Uttar Pradesh | 147.49 | 167.63 | 157.56 | 501.78 | 841.11 |
| Uttarakhand | 30.73 | 40.52 | 54.23 | 65.11 | 60.21 |
